GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:880
ANSWERED ON:27.02.2015
PROCUREMENT OF ARMS AND AMMUNITION
Bansode Shri Sharad;Dubey Shri Nishikant

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken steps for procuring latest automatic arms and ammunition to avoid the large number of casualties of soldiers; and
- (b) if so, the details thereof along with the budget allocated for the purpose during the year 2013-14?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): Government constantly reviews the security scenario and accordingly decides to induct appropriate defence equipment including arms and ammunition. This is a continuous process undertaken through procurement from various indigenous as well as foreign vendors to keep the armed forces in a state of readiness.

Acquisition of weapons and equipment for defence forces is carried out as per Defence Procurement Procedure (DPP), and as per Long Term Integrated Perspective Plan (LTIPP), Service Capital Acquisition Plan (SCAP) and Annual Acquisition Plan (AAP). Capital Procurement for Defence are currently being progressed as per the current LTIPP (2012-27) and AAP (2014-2016).

As per revised estimates, the budget allocated on Capital Acquisition for Defence Forces during 2013-14 was Rs.66,406.41 Crore.